

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.1628/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES: Acasia Tele Services Pvt. Ltd.
V/s.
Auspice Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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28	Madan Gupta Chartered Accountant M. L. D. D. H. W.	Corporate Director (Adv. for) applicants	
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ORDER

CP 1628/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. The Petition Under Section 9 of the Code mentioned. Admittedly served upon the Respondent. Directed to file reply on or before 25.01.2018.
3. Listed for hearing on **31.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date : 09.01.2018

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Sd/-

M.K. SHRAWAT

Member (Judicial)